- (ii) (a) Fortieth Annual Report and Accounts of the National Institute of Design, Ahmedabad for the year 2000-2001, togetherwith the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 4596/01]
- I. Notification of the Ministry of Commerce and Industry.
- II. Report and Accounts (2000-2001) of the Spices Board, Cochin and related papers.

SHRI RAJIV PRATAP RUDI: Sir, I lay on the Table-... (Interruptions)...

I. A copy (in English and Hindi) of the Ministry of Commerce and Industry Notification S.O. 819- (E) dated 23rd August, 2001 seeking to exempt EOU/EPZ/SEZ units from imposition of cess on export of spices, under sub section (3) of section 5 of the Spices Cess Act, 1986, alongwith delay Statement. [Placed in Library. *See* No. L.T. 4631/01]

II. A copy each (in English and Hindi) of the following papers, under section 25 of the Spices Board Act, 1986 :

- (a) Annual Report of the Spices Board, Cochin, for the year 2000-2001.
- (b) Annual Accounts of the Spices Board, Cochin, for the year 2000-2001, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 4633/01]
- I. Notifications of the Ministry of Finance.
- II. Report on Trend and Progress of Housing in India, June 1999, of the National Housing Bank.
- III. Report of the Comptroller and Auditor General of India for the year ended 31st March 2000.

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